

growing power systems make their adoption possible and desirable.

The techniques being currently introduced include adoption of large size generating units and higher transmission voltages, solid-state protective relay systems, improved communications including microwave, integrated operation of power systems, wider application of computers including on line computer.

#### INSURANCE FOR RAILWAY PASSENGERS

824. MISS SAROJ PURUSHOTTAM KHAPARDE: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have any scheme under consideration to start insurance for railway passengers; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) and (b) The feasibility of introducing an accident insurance scheme for train passengers is still under examination of the Government.

#### PROPOSAL FOR EXPANSION OF BARAUNI OIL REFINERY

825. SHRI SURAJ PRASAD: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether there is any proposal under Government's consideration for the expansion of Barauni Oil Refinery; and

(b) if so, what are the details in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH): (a) and (b) Barauni refinery (capacity: 3 million tonnes a year) processed about 2.29 million tonnes of crude oil during 1972. A scheme for processing imported crude at Barauni in addition to indigenous Assam crude has been taken up. This

scheme is expected to be completed by March, 1975. This will enable the refinery to reach a processing capacity of 3.4 million tonnes per annum. As an interim measure, processing of imported North Rumalia crude at about 0.5 to 0.7 million tonnes per annum has been started from December 1972.

#### OIL EXPLORATION IN RUMALIA OIL FIELDS IN IRAQ

826. SHRI SURAJ PRASAD: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether it is a fact that the Government of India has since entered into an agreement with the Government of Iraq for Oil exploration in Rumalia Oil fields in Iraq; and

(b) if so, what are the terms of the agreement?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI DALBIR SINGH): (a) No, Sir.

(b) Does not arise.

#### SELECTION OF OFFICERS FOR DELHI HIGHER JUDICIAL SERVICE

827. SHRI O. P. TYAGI: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to refer to the reply to Unstarred Question No 429 given in the Rajya Sabha on the 4th December, 1972 and state:

(a) whether it is a fact that options were not invited from the officers of the Higher Judicial Services of all the States for selection to the Higher Judicial Service of Delhi under rule 6(1)(b) of the Delhi Higher Judicial Service Rules; and

(b) if so, the reasons for not calling the options from all the States?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H. R. GOKHALE): (a) and (b) The Delhi Higher Judicial Service Rules were published in the Official Gazette